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BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
**AHMEDABAD BENCH**  
**AHMEDABAD**

**C.P. (I.B) No. 168/9/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

Name of the Company:

Indokem Ltd.

V/s.

Shambhu Textile Mills Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy  
Code

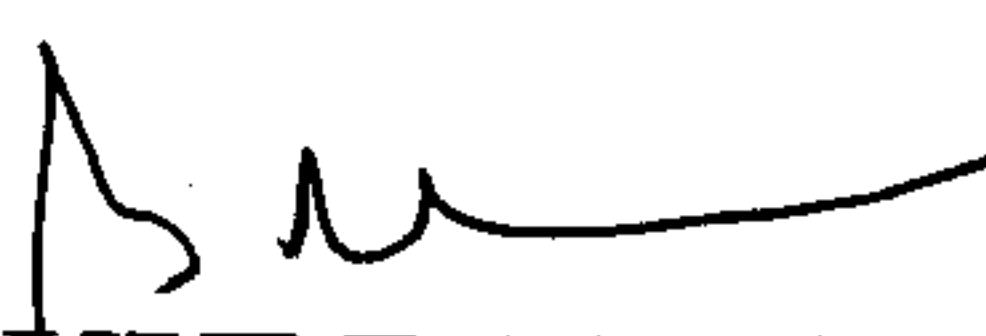
<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	SALIL M THAKORE Behalf of him JAYDEEPSINH RAJPUT	Advocate	Applicant	Jayput
2.	Mr. Raheel Patel Alb Arjun Joshi for. Nanavati Associates	Advocate	Respondent	Arjun

**ORDER**

Learned Advocate Mr. Jaydepsinh Rajput i/b Learned Advocate Mr. Salil Thakore present for Operational Creditor/Petitioner. Learned Advocate Mr. Raheel Patel with Learned Advocate Mr. Arjun Joshi i/b Nanavati Associates present for Respondent.

Learned Counsel for both sides requested time on the ground of settlement.

List the matter on 22.12.2017 for reporting settlement or for hearing before admission.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 21st day of December, 2017.